

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
24-06-2024 AT 10:30 AM**

CP(IB) No.207/95/HDB/2023

AND

IA (IBC) 1268/2024 in CP(IB) No.207/95/HDB/2023

u/s. 95 of IBC, 2016

IN THE MATTER OF:

Pridhvi Asset Reconstruction and Securitization company Ltd **...Petitioner**

AND

Smt. Kadiyala Suneetha **...Respondent**

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 1268/2024

Learned Counsel Mr Rama Rao, for applicant present physically.

Mr GV Subba Rao, Resolution Professional present physically.

No representation for the Personal Guarantor.

Heard. **For orders on 05.07.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)